

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/87(KB)2022
IN
C.A.(CAA)/221(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	MSP SPONGE IRON LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physical)

Mr. Arun Kumar Mishra, Adv. : For Petitioner
Mr. Shashi Agarwala, CA

ORDER

1. Ld. Counsel/Authorized Representative for the petitioner present.
2. Heard. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**